THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/46/2016/Prcl/

Dated Shillong, 24th July, 2018.

SHORT TERM TENDER

In continuation of letter No.HCM.II/46/2016/Prcl/3972, dt: 16.7.2018, the date for receipt of Sealed Quotation affixing non-refundable Court fee stamp of Rs.20/-(Rupees Twenty) only for printing of Telephone Directory – 2018 of the High Court of Meghalaya, Telephone Directory-2018 (size 15 cm x 11 cm with Hard Cover) from intending Firms (Govt. Registered) has been extended to the 7th August, 2018. The details of the Quotation is available on our website http://meghalayahighcourt.nic.in/

The quotations in sealed cover addressed to "REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA, SHILLONG – 793001" must reach the office of the undersigned by 1.00P.M. on or before 07.08.2018 and the quotations will be opened at 2.00 P.M on the same day in the office chamber of the Registrar General (Number of copies – 300 Nos).

It is to be noted that "Telephone Directory – 2018 of the High Court of Meghalaya" must also be superscribed on the sealed cover.

By Order

REGISTRAR GENERAL

Memo No.HCM.II/46/2016/Prcl/4106A Dated Shillong, 24th July, 2018. Copy to:

- 1. The Director of Information and Public Relation, Government of Meghalaya, Shillong with a request for publication at the Government approved rate on 2(two) local newspapers (One in English / One in Khasi).
- 2. The Systems Analyst for uploading in the Official Website.
- 3. Accounts Section
- 4. Office Notice Board
- 5. Office file.

REGISTRAR GENERAL